

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 58**

**Dated Guwahati, the 5<sup>th</sup> September, 2024**

In partial modification of Notification No. 31 dated 27.05.2024, Hon'ble the Chief Justice has been pleased to rename & re-constitute the "**Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No.652/2012 (NDPS Committee)**" with the following members in the manner as indicated below:-

<b>NAME OF THE COMMITTEE</b>	<b>NAME OF HON'BLE JUDGES/MEMBERS</b>	<b>SECRETARY</b>
<b>Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in various cases including Criminal Appeal No.652/2012 (NDPS Committee) &amp; M.A. No. 2034/2022 in M.A. No. 1849/2021 in SLP(Crl.) No. 5191/2021 (Satender Kumar Antil Vs. CBI &amp; Anr.)</b>	<ol style="list-style-type: none"><li>1. Hon'ble Mr. Justice Lanusungkum Jamir</li><li>2. Hon'ble Mr. Justice Manash Ranjan Pathak</li><li>3. Hon'ble Mr. Justice Michael Zothankhuma</li><li>4. Hon'ble Mr. Justice Sanjay Kumar Medhi</li><li>5. Hon'ble Mr. Justice Kardak Ete</li></ol>	Registrar (Judicial)

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

This notification will come into effect immediately.

**By Order,**

*Sd/- S. K. Poddar*


**REGISTRAR GENERAL**

**Memo No.HC. III – 06/2021/3625-3654/G, Dated the 5<sup>th</sup> September, 2024.**

**Copy to:-**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

3. The Secretary Judicial, Department of Law & Justice, Govt. of Nagaland, Kohima.
4. The Secretary, Law & Judicial Department, Government of Mizoram, Aizawl.
5. The L.R.-cum-Secretary (Justice) to the Govt. of Arunachal Pradesh, Itanagar.
6. The Registrar (Vigilance/ Admn./ Judicial/ Estt.), Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.
8. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
11. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
12. The Deputy Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
13. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The Deputy Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
17. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati.
21. The P.S. to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr. Justice Kardak Ete, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
24. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
25. The Court Manager, Gauhati High Court, Guwahati.
26. The Administrative Officer (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
27. The Court Officer I & II, Gauhati High Court, Guwahati.
28. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
29. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Gauhati High Court Notice Boards.

 05/09/2024

**REGISTRAR GENERAL**